



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: RTI Act, 2005

Reference No.: ADM/ORD/82/Oct-05

Date: 16/10/2006

Designating additional "Public Information Officer" under Right to Information Act, 2005

A reference is invited to office order No. ADM/ORD/48/Oct-05 dated October 24, 2005 designating "Central Public Information Officer" and "Appellate Authority" under Right to Information Act, 2005.

The following officials are hereby designated as "**Public Information Officer**" for the Authority and in terms of Section 19 (1) of the said Act, to discharge the functions assigned under the Act.

Name of the Official	Department
1. Mr Prabodh Chander, ED	- Non-Life, Hindi and Legal
2. Mr. K Subrahmanyam, ED	- Actuarial
3. Mr. P C James, ED	- Inspection and Health Insurance
4. Mr. M M Siddiqui, CSO	- Intermediaries
5. Mr. Kunnel Prem, CSO	- Life Insurance
6. Mrs. Vedakumari, ED	- ATI, Corporate Agency and any other residuary matters

This will be in addition to their normal duties.

/sd. /
(C.S. Rao)
Chairman